

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	Hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHAY JAIN AH LAW FIRM 9036789829	PETITIONER	Akshay for AH LAW FIRM
2.	SINCHANA.M.R.	RESPONDENT.	
3)	Vasanth Kumar Asst.	OL OL V.	

Counsel for Petitioner is present. Smt. M.R. Sinchana, appearing for ROC and RD undertakes to file memo of appearance for them. Assistant from OL office is present. Registry is directed to check and put up note.

List it on 07.06.2017.

MEMBER (J)

MEMBER (T)